

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:6932  
ANSWERED ON:10.05.2000  
DISINVESTMENT  
SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Government have decided to set up a Tripartite Committee for prior consultation on all decisions relating to disinvestments;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government to look into the matters relating to labour at the time of disinvestments?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT ( SHRI MUNI LALL )

(a): No, Sir.

(b): Does not arise.

(c) & (d): As per the declared disinvestments policy, Government of India is committed to protect the interest of the workers of Public Sector Undertakings to be disinvested. Adequate safeguards in this regard are made in the shareholders' agreements of the companies disinvested in, as per the requirements on a case to case basis.